

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:7049

ANSWERED ON:11.05.2000

UTILITY OF INTEGRATED WASTELAND DEVELOPMENT PROGRAMME IN UP

RAVI PRAKASH VERMA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

to reply given to USQ No. 4232 dated April 20, 2000 regarding Watershed Schemes and state :

(a) whether any survey was conducted by the Union and State Governments to ascertain the utility of IWDP in district Kheri of Uttar Pradesh; and

(b) if so, the extent to which the districts/areas in addition to above district covered under this programme along with their names?

ANSWER

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF LAND RESOURCES)

(SHRI A. RAJA)

(a) Department of Land Resources is implementing the Integrated Wastelands Development Programme on Watershed basis. The project proposals are submitted by concerned District Rural Development Agency to Government of India through State Governments for consideration and sanction. After the sanction of project and selection of the project implementing agencies, the survey is conducted by the concerned PIAs and work activities are undertaken as per requirement of the area. Two projects under the programme to treat an area of 24344 ha have been sanctioned for the district Kheri of Uttar Pradesh.

(b) 320 projects in 220 districts, under Integrated Wastelands Development programme have been sanctioned including Lakhimpur Kheri covering an area 2296258 hectares.